

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **03.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : S Padmanabhan & 1 Ors
Vs
Montane Shipping Pvt Ltd & 6 Ors

MAIN PETITION NUMBER : CP/1056/2019
(IA/MA) APPLICATION NUMBERS

IA/118/2020; Co.Appl/53/CHE/21; IA(CA)/116(CHE)/2023

ORDER

CP/1056/2019

Present: Mr. Ajaranji, Ld. Counsel for Petitioner.

R1 is the company.

R2 in person along with Counsel Mr. Godson Swaminathan.

None for R3 and R4.

R2 also represents R5 & R6.

Mr. Avinash Krishnan Ravi, Ld. Counsel for R7.

IA/118/2020

Present: Ms. Aparanji, Ld. Counsel for Applicant Mr.D.S.Venkatesh.

Respondent in person along with Counsel Mr. Godson Swaminathan.

Co.Appl/53/CHE/2021

Present: Petitioner in person along with Mr. Godson Swaminathan.

Ms. Aparanji, Ld. Counsel for R1 & R2.

Petitioner also represents R7 and R8.

R3 is the company.

Mr. Avinash Krishnan Ravi, Ld. Counsel for R4.

None for R5 and R6.

IA(CA)/116(CHE)/2023

Present: Ms. Aparanji, Ld. Counsel for Applicant.

R1 is the company.

R2 in person with Counsel.

None for R3 and R4.

R2 represents R5 and R6.

Mr. Avinash Krishnan Ravi, Ld. Counsel for R7.

--2--

Arguing Counsel Mr. A.K.Mylsamy in the main Petition is stated to be not available. Adjournment is requested.

List the petition and the applications for final hearing on **07.08.2024. (Physical hearing)**

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[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)

MS

-sd-

[SANJIV JAIN]
MEMBER (JUDICIAL)